

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 228 OF 2018 AND  
APPEAL NO. 235 OF 2018**

**Dated: 2<sup>nd</sup> November, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Raj WestPower Limited**

**.... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Aman Anand  
Mr. Aman Dixit  
Mr. Pratik Das

Counsel for the Respondent(s) : Mr. P.N. Bhandari for Discoms

**ORDER**

Those respondents who have not yet filed reply may file the same on or before 30-11-2018 with advance copy to the other side. Rejoinder may be filed on or before 21-12-2018 with advance copy to the other side.

List the matters on **31-1-2019**.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*tpd/kt*